

health care. The constitution of the country bestows equal status to the Temple as well as Mosque. Government has proved to be totally incompetent to the task of providing basic necessities to 85 per cent of the population. The main reason for this situation is capitalist economy, as a result of which discontent is on the rise among the people everywhere. The aim of the constitution is to bring Socialism in the country.

So I request the Government to give up the path of Capitalism and adopt Socialism in order to strengthen the unity and integrity of the country.

**PUNJAB BUDGET, 1988-89-GENERAL
DISCUSSION, DEMANDS FOR
GRANTS ON ACCOUNT (PUNJAB)
1988-89, SUPPLEMENTARY DEMANDS
FOR GRANTS (PUNJAB)
1987-88**

[English]

MR. CHAIRMAN (SHRI SOMNATH RATH): The House will now take up General Discussion on the Budget for the State of Punjab for 1988-89. The House will also take up discussion and voting on the Demands for Grants on Account in respect of the Budget for the State of Punjab for 1988-89. In addition, the House will take up discussion and voting

on the Supplementary Demands for Grants in respect of the Budget for the State of Punjab for 1987-88. Item Nos. 11 to 13 are to be discussed together, for which two hours have been allotted.

Motions moved :

“That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President, out of the Consolidated Fund of the State of Punjab, on account, for or towards defraying the charges during the year ending on the 31st day of March 1989 in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 29.”

“That the Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges that will come in course of payment during the financial year ending the 31st day of March 1988 in respect of heads of demands entered in the second column thereof against Demands Nos. 1 to 4, 6, 8, 10, 12 to 18, 20 to 26, 28 and 29.”

**Demands for Grants-on Account (Punjab) for 1988-89
submitted to the Vote of the Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grant on Account submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
1.	Agriculture and Forests	37,04,05,000	17,21,63,000
2.	Animal Husbandry and Fisheries	12,96,66,000	81,58,000

1	2	3	
3.	Co-operation	6,78,77,000	22,80,42,000
4.	Defence Services Welfare	1,60,22,000	6,50,000
3.	Education	1,78,88,29,000	6,32,000
6.	Elections	82,66,000	
7.	Excise and Taxation	4,28,84,000	
8.	Finance	1,60,49,97,000	3,18,30,000
9.	Food and Supplies	1,56,15,000	5,15,44,26,000
10.	General Administration	6,63,50,000	
11.	Health and Family Welfare	66,43,94,000	
12.	Home Affairs and Justice	55,70,16,000	1,75,00,000
13.	Industries	6,32,43,000	7,92,32,000
14.	Information and Public Relations	1,51,85,000	
15.	Irrigation and Power	65,53,64,000	3,81,47,24,000
16.	Labour and Employment	1,86,10,000	
17.	Local Government, Housing and Urban Development	1,71,42,000	10,22,00,000
18.	Personnel and Administrative Reforms	29,11,000	
19.	Planning	3,80,96,000	
20.	Programme Implementation	2,00,000	
21.	Public Works	62,97,48,000	40,48,80,000
22.	Revenue and Rehabilitation	16,03,66,000	
23.	Rural Development and Panchayats	22,35,42,000	22,00,000
24.	Science, Technology and Environment	11,50,000	61,00,000
25.	Social and Women's Welfare and Welfare of Scheduled Castes and Backward Classes	20,62,08,000	71,50,000
26.	Technical Education and Industrial Training	7,63,24,000	15,17,000
27.	Tourism and Cultural Affairs	88,68,000	1,82,48,000
28.	Transport	44,15,75,000	6,54,00,000
29.	Vigilance	71,18,000	

**Supplementary Demands for Grants (Punjab) for 1987-88
 submitted to the Vote of the Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grant submitted to the Vote of the House	
		Revenue Rs.	Capital Rs.
1	2	3	
1.	Agriculture and Forests	6,32,06,000	—
2.	Animal Husbandry and Fisheries	2,91,78,000	1,00,000
3.	Co-operation	66,64,000	2,52,36,000
4.	Defence Services Welfare	—	1,07,00,000
6.	Education	82,29,08,000	—
8.	Excise and Taxation	1,18,67,000	—
10.	Food and Supplies	55,94,000	—
12.	Health and Family Welfare	18,99,55,000	—
13.	Home Affairs and Justice	49,33,86,000	3,60,00,000
14.	Industries	—	1,70,00,000
15.	Information and Public Relations	94,06,000	—
16.	Irrigation and Power	1,41,89,95,000	1,89,00,55,000
17.	Labour and Employment	48,88,000	—
18.	Local Government, Housing and Urban Development	1,41,76,000	—
20.	Planning	8,91,000	—
21.	Public Works	8,91,98,000	—
22.	Revenue and Rehabilitation	64,09,73,000	—
23.	Rural Development and Panchayats	2,73,79,000	—
24.	Science, Technology and Environment	—	11,46,000

1	2		3
25.	Social and Women's Welfare and Welfare of Scheduled Castes and Backward Classes	3,12,16,000	—
26.	Technical Education and industrial training	68,79,000	—
28.	Transport	69,00,000	1,24,00,000
29.	Vigilance	3,37,000	—

[English]

SHRI AJAY MUSHRAN (Jabalpur) : Sir, during the zero Hour, I had raised a very important and urgent matter; and the hon. Speaker had assured me that he would convey my feelings to the hon. Defence Minister, and request him to make a statement in the House on the situation arising at Jabalpur because of a very serious explosion in the Ammunition Sub-Depot of C. O. D., Jabalpur.

Since the hon. Defence Minister is here, I will be very thankful to you if you ask him to make a statement or if he likes to say something on the issue he can do so so that the matter gets the due attention and we do get the knowledge as to what is the response of the government, so far as this particular thing is concerned.

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : If you ask me to respond, I am ready to do it. In response to what has been raised on the Floor of this House by the hon. Member, I would like to read the statement.

MR. CHAIRMAN : Yes.

14.31 hrs.

STATEMENT RE : FIRE AT AMMUNITION SUB-DEPOT OF CENTRAL ORDNANCE DEPOT, JABALPUR ON 23-3-1988

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : I wish to inform the House that at about 4.10 PM on the afternoon of Wednesday, 23rd March 1988, a fire broke out at the Ammunition Sub Depot of the Central Ordnance Depot, Jabalpur.

The Ammunition Sub Depot stores a variety of tank, artillery and infantry ammunition for the Indian Army in 30 magazines.

The fire started near Magazine No. 20 which stores 105 mm IFG (Indian Field Gun), 106 mm RCL (Recoilless Gun) and other ammunition.

The Commandant of the Central Ordnance Depot assisted by the Commandant of the College of Material Management organised and supervised immediate measures for limiting the spread of the fire and to combat the fire which had